NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) For T.K. Bhaskan Keestli Krishne

Counsel for Petitianer

ORDER

Counsel for petitioner present and prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today. Respondent called but was absent. No representation. Time is enlarged at request. Put up on 27.02.2018.

Member(Technical)

(S VIJAYĀRĀGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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